GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:2569 ANSWERED ON:10.03.2000 LOAN TO HANDLOOM WEAVERS BRIJLAL KHABRI;CHINMAYANAND

Will the Minister of TEXTILES be pleased to state:

(a) the measures taken by the Government to make available loan to the handloom weavers;

(b) the amount of loan given to the handloom weavers during the last three years, State-wise;

(c) whether the handloom weavers have to face a lot of problems in getting loan from the banks;

(d) if so, the reasons therefor; and

(e) the remedial steps taken in this regard ?

Answer

MININISTER OF STATE FOR TEXTILES

(SHRI GINGEE N. RAMACHANDRAN)

(a) The Government of India has setup National Bank for Agriculture and Rural Development (NABARD) for extending refinance facility at concessional rates to the State Cooperative Banks (SCBs) and District Central Cooperative Banks (DCCBs) for meeting the working capital requirement of Weavers Cooperative Societies and State Handloom Development Corporations of the States for carryingout production, procurement and marketing activities. Besides this, Ioan is also being released under the Project Package Scheme (PPS) for providing infrastructural support like supply of Iooms, setting up of godowns etc.

(b) The State-wise refinance facility provided by NABARD and loans provided under PPS for last 3 years is placed at Annexures I & | respectively.

(c) There is no reported difficulty in getting loan from the Banks.

(d) & (e) Does not arise.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO.2569 TO BE ANSWI ON 10.3.2000

STATE-WISE REFINANCE FACILITY PROVIDED BY NABARD FOR PRODUCTION , PROCUREMENT AND MARI ACTIVITIES TO WEAVERS COOPERATIVE SOCIETIES

(Rs. In Crores) State 1996-97 1997-98 1998-99 Limits Drawals Limits Drawals Limits Drawals Andhra Pradesh 93.25 77.69 98.37 63.39 76.40 53.56 Bihar 0.17 0.17 0.51 0.46 0.00 0.00 Gujarat 0.00 0.00 0.50 0.60 1.00 1.00 Himachal Pradesh 0.00 0.00 0.00 0.00 1.60 0.00 Karnataka 3.45 2.86 5.80 3.69 3.89 1.31 Kerala 58.66 50.55 51.04 58.08 57.84 0.00 Madhya Pradesh 14.13 12.73 17.03 10.81 9.03 4.75 Maharashtra 6.57 6.32 0.90 0.28 0.00 0.00 Orissa 68.79 89.83 74.60 64.18 78.33 68.41 Pondicherry 6.00 0.00 0.00 0.00 0.00 0.00 Tamil Nadu 427.01 289.60 416.90 577.00 455.53 731.00 Uttar Pradesh 16.00 16.00 8.40 8.40 0.00 0.00 West Bengal 65.08 59.76 69.54 62.34 69.22 64.43 759.11 605.51 743.59 849.23 752.84 924.46 Total

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO.2569 TO BE ANSWI ON 10.3.2000

LOAN RELEASED UNDER PROJECT PACKAGE SCHEME

(Rs. in lakhs) State 1996-97 1997-98 1998-99

Andhra Pradesh 79.06 101.80 93.98 Assam 36.00 93.55 0.00 Bihar 6.25 36.75 0.00 Gujarat 0.85 1.59 0.19 Haryana 8.72 0.79 1.08 Himachal Pradesh 4.76 4.25 11.83 Jammu & Kashmir 0.00 43.32 30.93 Karnataka 8.16 6.49 1.25 Kerala 44.51 93.10 163.33 Madhya Pradesh 12.95 19.96 8.71 Maharashtra 0.93 54.35 0.00 Mizoram 0.00 10.00 0.00 Nagaland 32.12 19.80 143.93 Orissa 16.30 24.03 4.75 Rajasthan 0.00 20.50 0.00 Tamil Nadu 27.12 29.86 51.08 Tripura 0.00 3.10 1.85 Uttar Pradesh 6.25 29.99 74.91 West Bengal 16.02 24.77 11.31 Total 300.00 600.00 599.13